

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 288 of 2016
APPEAL NO. 84 OF 2017 & IA NOS. 97 OF 2017
AND
APPEAL NO. 85 OF 2017**

Dated: 30th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 288 of 2016

In the matter of:

The Association of Polyester Continuous Polymerization Industries of DNH **Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Tushar Bhardwaj
Ms. Rashmita Roy Choudhary

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-2

Mr. Rohit Rao N.
Mr. Mukund P. Unny for R-3

APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017

Federation of Industries Association Silvasa **Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-2

Mr. Gaurav Mitra
Mr. Tushar Bhardwaj
Ms. Rashmita Roy Choudhary for R-3

APPEAL NO. 85 OF 2017

DNH Power Distribution Corporation Ltd.

.... **Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Gaurav Mitra
Mr. Tushar Bhardwaj
Ms. Rashmita Roy Choudhary for R-2

Mr. Rohit Rao N.
Mr. Mukund P. Unny for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **04.10.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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